

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:5134  
ANSWERED ON:27.08.2001  
BUDGETARY ALLOCATION TO NYKS  
ASHOK NAMDEORAO MOHOL;RAMSHETH THAKUR

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) the details of budgetary allocation made under NYKS schemes to various States particularly to Maharashtra and Karnataka during the last three years and current year;
- (b) whether the Government have received some complaints regarding misutilisation of funds;
- (c) if so, the details thereof along with the action taken by the Government in each case, State-wise;
- (d) the details of the other source of funds mobilisation of Nehru Yuva Kendras to run their activities smoothly;
- (e) whether any foreign assistance has been received by the Government to implement the schemes under NYKS; and
- (f) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PON. RADHAKIRISHNAN)

(a) Govt. of India release lump sum grant in aid to Nehru Yuva Kendra Sangathan who in turn make Kendra-wise allocations. A Statement showing budgetary allocation made by NYKS in various States including Maharashtra and Karnataka during the last 3 years and the current year is at Annexure-I.

(b) Yes, Sir.

(c) A statement is at Annexure-II.

(d) A statement showing the details of such sources of funds is at Annexure - III.

(e) & (f): Yes, Sir. Assistance has been received by NYKS from the agencies of United Nations as per statement at Annexure-IV.

**ANNEXURE-I**

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 5134 ON 27.8.2001 REGARDING BUDGETARY ALLOCATION TO NYKS.

**Detail of fund released to Various States 1998-99 to 2000-2001**

Sl.No	State	1998-99	1999-2000	2000-2001	Till 23/8/2001
1.	Andhra Pradesh	11699320	12831174	13454480	7634220
2	Assam	12748040	14308020	14766880	7316295
3	Bihar	24877400	25951512	26648000	16535025
4	Gujarat	8755740	9224419	10180440	5557485
5	Haryana	7826398	8624943	8686160	5237715
6	Himachal Pradesh	6136060	6348410	6492720	3609705
7	Jammu & Kashmir	6943739	7616774	7569840	4162185
8	Karnataka	10158600	11000662	11675200	6865575
9	Kearala	8060060	9331618	9316640	4475910
10	Madhya Pradesh	23808020	24428691	26078480	16033170
11	Maharashtra	14771200	15123362	18112800	8907568
12	Manipur	5077420	5799224	5592040	2775285
13	Meghalya	2361100	2897901	3257800	1641825
14	Nagaland	3103360	3810844	3754920	2211705
15	Orissa	7937040	10779317	7951400	6349815

16	Punjab	6656960	7409171	7426640	4187385
17	Rajasthan	14223765	14683413	16052800	9322200
18	Sikkim	1838220	1977680	2204240	1365285
19	Tamil Nadu	15301060	15824373	16588040	10344405
20	Tripura	1576140	2000779	1650680	1122345
21	Uttar Pradesh	34683377	37197868	34253840	21716445
22	West Bengal	11501920	12599557	11974720	6430380
23	Arunachal Pradesh	2257100	2246001	2134240	1625025
24	A & N Island	2695780	2748330	3201360	1619340
25	Chandigarh	431640	480353	524760	274440
26	Delhi	1324520	1378806	1634280	819120
27	Goa Daman & Diu	2203300	2001026	1600680	1351200
28	Lakshdweep	423980	84614	533560	270240
29	Pindicherry	2237900	1587650	2199040	1089360
30	Mizoram	1394640	1645268	1600680	1076145
31	D & N Haveli	480740	300753	563360	282840

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO.5134 FOR 27.8.2001 REGARDING BUDGETARY ALLOCATION TO NYKS.

Details of Action against Delinquent employees of NYKS

SL. No.	Name of the Employee/ Designation and Place of Posting	State/ Zone	Present Status/Action Taken Report	Remarks
1	Sh. D.K.Sahoo District Youth Coordinator NYK-Balangir time scale of pay for 3 years with cummulative effect	Orissa	D.A.imposed Major Penalty of reduction to a lower stage in time scale of pay	
2.	Recovery from salary			
2.	Sh. C.K.Radhakrishnan District Youth Coordinator, NYK - Iduki with cummulative effect	Tamil Nadu	D.A imposed Major penalty of reduction to a lower stage in time scale of pay	
3.	Sh. L.E.G.Sampat Kumar, DYC , NYK- Cuddalore and NYK Trichurappali	Tamil Nadu	D.A. imposed Major Penalty of Compulsory retirement	
4.	Sh..R.D.Pataliram an DYC, NYK- Tiruvamali	Tamil Nadu	D.A. imposed Minor Penalty withholding the increment	
5.	Sh. S. Santa Kumar DYC, NYK Madras	Tamil Nadu	D.A. imposed Minor Penalty of Censure	

(Rural)

6. Sh. V.Velmurgan Tamil De Novo Inquiry is  
DYC, NYK- Nadu being Pending  
Villupuram Conducted

7. Sh. Aziz Hussain, J&K D.A. imposed  
District Youth Major Penalty of  
Coordinator reduction to the  
NYK, Ladakh (J&K) minimum of the  
commulative effect

2. Recovery from salary

8. Ms. Ismat Ara Assam D.A. imposed  
Chaudhary Major Penalty of  
DYC, NYK, reduction to the  
Berpetta minimum of the  
time scale of pay  
with cummulative effect.

2. Recovery of  
the misappropriated  
fund vide order  
No. NYKS/Vig/Order  
/2001-02/243

9. Sh. Ajay Kumar Assam Inquiry conducted Pending  
Gupta and report thereof  
DYC, NYL-Garo awaited

Hills  
William Nagar

10. Sh. K.harilal, Kerala D.A. imposed Minor  
YC, NYK-Ernakulam Penalty  
withholding the  
increment

11. Sh. Ramesh Gujarat D.A.imposed Minor  
Vaghela Penalty of Censure  
DYC, NYK-  
Bhavnagar

12. Sh. Ramesh Gujarat Inquiry Report Pending  
Vaghela awaited  
YC, NYK-  
Surendranagar

13. Sh. Baldwin Raju AP De-Novo Inquiry Pending  
Regional was conducted and  
Coordinator Inquiry Report  
RC(Rtd.) NYKS received on  
Chittoor 10.07.01. The  
case is being  
examined for  
orders.

14 Smt. B.T.Kumuda Karnataka Inquiry Report Pending  
Naik received on 7th  
YC, NYK Raichur July 01. The  
case is being  
examined for  
orders

15 Sh. Govind Bhatt Karnataka D.A. imposed  
District Youth Minor Penalty  
Coordinator withholding  
NYK-, Madekari increments

16	Sh. Rajesh Mishra DYC, NYK Raisen	MP	I.O & P.O are being appointed	Pending
17.	Sh. D.K.Sahoo YC, NYK Champa	MP	Inquiry Report awaited	Pending
18.	.Sh. Tanveer Ahmed YC, NYK-Fatehgarh case is being examined for orders	UP	Inquiry Report received on 28th January 2001. The	Pending
19.	Sh. C.S.Singh RC, NYKS,Allahabad	UP	Inquiry Report awaited	Pending

D.A.= Disciplinary Authority

#### ANNEXURE III

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO.5134 FOR 27.8.2001 REGARDING BUDGETARY ALLOCATION TO NYKS.

The Details of Collaboration and Extent of Fund Mobilization by Nehru Yuva Kendra Sangathan.

Year 2000-2001

S.NO	Name of Collaborating Agencies	Name of the Project	Name of the Project	Extent of Fund Mobilization (In Rs.)
1.	Ministry of Home Affairs, Govt. of India	North East Cultural Exchange Programme		65,24,381.00
2.	Ministry of Rural Development, Govt. of India	Swarna Gram Swarajgar Yojna Project	Jayanti	14,19,00,000.00
3.	NACO world Health Day	Observance	of	1,04,372.00
4.	Ministry of social Justice and Exmpowerment,	Old Age Day Centre Project	Care	27,00,000.00

Govt. of India

5.	UNICEF	Orientation	14,22,706.00
	Training		
6.	Ministry of	Orientation	3,80,000.00
	Rural	Training to the	
	Development,	Representatives of	
	Govt. of India	Panchati Raj	
7.	Ministry of	Gantantra Gaurav	20,56,801.00
	Culture, Govt.		
	of India		
8.	UNESCO	Orientation	4,60,140.00
	Training		
9.	W.H.O.	SEATE FLAME	20.23.461.00
10.	Ministry of	Rural Youth	7,90,000.00
	Home Affairs,	Exchange Programme	
	Govt. of India	for the Youth of	
	Jammu and Kashmir		
11.	W.H.O.	Tobacco Cessation	9,40,000.00
Grand Total			15,93,01,861.00

ANNEXURE - IV

ANNEXURE REFERRED TO IN REPLY TO PART (e) OF THE LOK SABHA UNSTARRED QUESTION NO.5134 FOR 27.8.2001 REGARDING BUDGETARY ALLOCATION TO NYKS.

The Details of Fund Mobilization by Nehru Yuva Kendra Sangathan in collaboration with International Agencies.

Year 2000-2001

S.NO	Name of the Collaborating Agencies	Name of the Project	Extent of Fund Mobilization (In Rs.)
5.	UNICEF	Orientation	14,22,706.00
	Training		

8.	UNESCO	Orientation	4,60,140.00
	Training		
9.	W.H.O.	SEATE FLAME	20.23.461.00
11.	W.H.O.	Tobacco Cessation	9,40,000.00
	Grand Total		48,46,307.00